

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCATION AND DEPTT. OF CULTURE) (KUMARI SELJA): (a) and (b) The University Grants Commission has decided to set up 5 regional Offices of the Commission. To begin with, the work relating to the following programmes is proposed to be transferred to these Offices:—

- (i) Development of colleges (UG/ PG);
- (ii) College Development Council;
- (iii) COSSIP & COHSSIP.
- (iv) Minor Research Projects (colleges);
- (v) Autonomous Colleges vconferment of autonomy to a college may be decided in the main office);
- (■vi) Seminar, Symposia for colleges;
- (viii) Monitoring & evaluation of the implementation of UGC schemes at the regional level.

स्कूलों में खेल सुविधाएं प्रदान करना

1616. श्री सुशील कुमार संसाधन विकास मंत्री : क्या मानव संसाधन विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि देश के स्कूलों में खेल सुविधाएं नहीं हैं, और

(ख) यदि हां, तो ऐसे स्कूलों में खेल सुविधाएं उपलब्ध कराने के लिए सरकार द्वारा क्या कदम उठाए जाने का विचार है जहां ऐसी सुविधाएं उपलब्ध नहीं हैं ?

मानव संसाधन विकास मंत्रालय (युवा कार्यक्रम और खेल विभाग) में राज्य मंत्री (श्री सुकुल बालनिक) : (क) और (ख) जी, नहीं । विभाग की खेलों की बुनियादी सुविधाओं के निर्माण हेतु अनुदान योजना

के तहत खेल मैदान के विकास, स्कैटिंग रिक, हाकी/फुटबाल मैदान के अन्दर 400 मीटर ट्रैक, 20X12X7 मीटर आकार के बहु-उद्देशीय खेल हाल/इंडोर स्टेडियम तथा 25-21 मीटर आकार के तरणताल के लिए जमा 2 स्तर के स्कूल की बराबरी के आधार पर सहायता प्रदान की जाती है । केन्द्रीय सहायता की अधिकतम सीमा 10 लाख रुपये हैं । केवल प्राथमिक स्कूलों के लिए लागू विभाग की अन्य योजना में राज्य सरकार/प्रायोजक के बराबरी के योगदान के बिना एक लाख रुपये का एक मुश्त अनुदान खेल मैदान के विकास तथा गैर उपभोज्य खेल सामग्री खरीदने के लिए दिया जाता है । दोनों योजनाओं के तहत वित्तीय वर्ष 1993-94 तथा 1994-95 के दौरान कुल 179 स्कूलों ने विभिन्न प्रकार की बुनियादी सुविधाओं के लिए केन्द्रीय सहायता प्राप्त की है ।

Reduction in grants to Delhi University

1617. SHRI GOVINDRAO ADIK: With the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state;

(a) whether it is a fact that the University Grants Commission has reduced the grants during the year 1994-95 to Delhi University by 18 per cent as compared to the last year;

(b) if so, the adverse effects of such! reduction on the functioning of the University and whether those were taken note of before reducing *this* grant;

(c) whether any other Central University has also been affected by reduction in grants; if so, the details thereof; and

(d) whether such cuts in grants would be restored, if so, when ?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCATION AND DEPTT. OF CULTURE) (KUMARI SELJA): (a) According to the information furnished by the University Grants Commission, Budget Estimates for 1994-95 for Delhi University have been fixed at the level Of 1993-94.

(b) Does not arise.

(c) The University Grants Commission have stated that they have not reduced grant for other Central Universities also.

(d) Does not arise.

Audit objection

1618. SHRI O. P. KOHLI: With the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) what is the number of audit objections/CAG observations pending in his Ministry and since when;

(b) what steps have been taken to reply the observations/objections;

(c) whether his Ministry has not been replying to audit findings and to the large number of irregularities committed by various agencies under it during 1987-88 and 1991-92;

(d) if so, the details thereof and the reasons therefor;

(e) whether the grants released for educational output by Government during 1987-92 were not utilised fully; and

ff) if so, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCATION AND DEPTT. OF CULTURE) (KUMARI SELIA): (a) to (d) Information about number of Audit Paras/ C&AG's observations is available in the C&AG's Reports presented to the Parliament every year. There is a prescribed procedure laid down for reply of Audit Paras and furnishing Action Taken Notes on C&AG's observations. The draft Action Taken Notes are to be processed in consultation with the implementing Agencies/organisations and Audit. Action Taken Notes are furnished to PAC Branch through the Ministry of Finance. The Ministry is meticulously following the prescribed procedure in dealing with the audit objections/C&AG observations.

(e) and (f) The grants are released under various schemes to the State Governments and other Autonomous/Voluntary Organisations who are required to incur expenditure in accordance with the approved norms of the schemes. If the concerned Agency/Organisation is not able to utilise the grant fully by the end of the financial year, the agency/organisation is asked to refund the unspent balance or the same is adjusted in the grant of subsequent year.

Technological Mission on Literacy

1619. SHRI IQBAL SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that the technological mission on literacy has been launched in the country;

(b) if so, the details thereof in this respect;

(c) the achievements made so far for spreading literacy among the masses in the country;

(d) if so, the details thereof, State wise in this regard; and

(e) what effective incentives have been taken to motivate the masses in this respect?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCATION AND DEPTT. OF CULTURE) (KUMARI SELIA): (a) and (b) The National Literacy Mission was launched in May, 1988 with the objective of imparting functional literacy to 80.00 million adult illiterates in the 15-35 age group by 1995.

(c) and (d) According to the reports received as on 31st March, 1994 about 39.13 million persons have been made literate since the launching of the mission. A statement showing State-wise breakup of the number of persons made literate is attached (See below).

(e) The following steps are being taken under the National Literacy Mission to motivate the masses;